

(b) and (c) The power plants owned and operated by the private utilities are listed below:

I Tata Electric Companies:	Capacity in MW
(i) Trombay Thermal Power Plant.	337.5
(ii) Bhivpuri Hydro-electric Plant	72.0
(iii) Kopli Hydro-electric Plant.	72.0
(iv) Bhira Hydro-electric Plant.	141.0
(II) Ahmedabad Electricity Company Limited:	
(i) Thermal Power Plants at Ahmedabad.	327.5
(III) Calcutta Electric Supply Corporation:	
(i) Thermal Power Plants in Calcutta	412.5
(IV) Dishergarh Power Supply Company:	
(i) Dishergarh Power Supply power Plant.	18.0
(V) Associated Power Supply Company Limited:	
(i) Seebpur	82.8

An additional capacity of 740 MW is expected to be commissioned in the private Sector during Sixth Five-Year Plan period consisting of 500 MW at Trombay Power Plant by Tata Electric Co. and 240 MW at Titagarh Power Station by Calcutta Electric Supply Corporation.

Allotment of time to broadcast news bulletins about political parties

558. SHRI SYED AHMED HASHMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the number of times the T.V./A.I.R. broadcast news bulletins about various political parties; party-wise break-up and time allotted for each party during the last six months, month-wise?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): The Hon'ble Member has asked for information for the last six months, i.e., for 182 days. No such data/statistic are being maintained either for Radio or for Doordarshan. As All India Radio broadcasts more than 240 bulletins daily from its 85 stations for Radio alone, the collection of such information will involve a scrutiny of nearly 43,700 bulletins. This will require deployment of a huge manpower and resources which AIR does not possess. Similarly, Doordarshan also is not equipped to collect and compile such a large volume of information.

It is also felt that the compilation of such a voluminous information will not be commensurate with the effort involved.

Foreign drug companies operating in small scale sector

559. SHRI RAM LAKHAN PRASAD GUPTA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of foreign drug companies which are still operating in small scale sector;

(b) the present status of 10 foreign companies which were operating in small scale sector at the commencement of new Drug Policy; and

(c) the steps taken by Government to ensure that no foreign company operates in small scale in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) Only companies with direct foreign equity exceeding 40 per cent are considered foreign companies under the new Drug Policy and the Foreign Exchange Regulation Act. At present there is no company with direct foreign equity exceeding 40 per cent operating in the small scale sector.

(b) Presumably, the reference is to foreign companies which have been operating in the country as non-DGTD units as they were not covered by the provisions of the Industries (Development and Regulation) Act. There were eight of them at the time of announcement of the new Drug Policy. They are as follows:—

1. M/s. C.E. Fulford
2. M/s. Nicholas of India Ltd.
3. M/s. G. W. Carnrick
4. M/s. Cooper Labs.
5. M/s. John Wyeth and Brother
6. M/s. Grove Products
7. M/s. May & Baker (I) Ltd.
8. M/s. Wyeth (I) Ltd.

The Company at Sl. No. (1) above, is engaged in making drug formulations and has submitted a scheme to bring down its foreign equity to 40 per cent whereby it will become an Indian Company.

The Company at Sl. No. (2) above, which was an Indian Branch of Nicholas (I) U.K., has been taken over by Indian Schering and is now known as Nicholas Lab. India Ltd. This is now an Indian Company.

M.s. G.W. Camrick Co. at Sl. No. (3), above are engaged only in formulation activity under loan licences. This company has since Indianised.

Companies at Sl. Nos. (4) to (6) above are not producing any item themselves but get them manufactured under loan licence and other arrangements with other companies. The Companies at Sl. Nos. (4) and (6) are reported to have been since wound up.

The Company at Sl. No. (7) above was earlier a trading company. Now the position is that May & Baker Ltd., a branch of the U.K. Company was taken over by May & Baker India Pvt. Ltd. which has been converted into a public limited company and now is known as May & Baker India Limited.

M/s. Wyeth (India) Pvt. Ltd. mentioned at Sl. No. (8) above do not have any manufacturing activity of their own. The main business of this firm was to provide factories on rental basis for the manufacture of drugs and pharmaceuticals and formulations. M/s. Wyeth International Ltd. a division of American Home Products, have proposed the restructuring and unification of companies operating in India with the Wyeth name into a single entity. This would cover the company at Sl. No. (5) also.

(c) The Government's policy in the matter, as already enunciated in para 23 of the new Drug Policy statement laid on the Table of the Rajya Sabha on 24-4-1978, is that the small scale sector will be a prohibited area for foreign companies.

World Bank Aid for Off-shore Oil Exploration in Godavari Basin

560. SHRI ABDUL REHMAN SHEIKH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that during his recent visit to India, the World Bank President had agreed to provide financial assistance for the off-shore oil exploration in Godavari basin;

(b) if so, what are the details thereof; and

(c) whether some foreign companies have shown interest in oil exploration in this area; if so, what are the details thereof and the decision, if any, taken by Government in this respect?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b) The recent visit of World Bank President was in the nature of a farewell visit and only general discussions took place on various projects. However, ONGC is seeking World Bank assistance of upto US \$ 120 million in